

(c) the details of interlinking of police stations in the State of Uttar Pradesh under CCTNS project?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G. KISHAN REDDY): (a) and (b) Out of a total of 15832 police stations, a total of 14874 police stations in the country have been covered under CCTNS project. 20.10 crore records of crime/criminals are available at national level to police for investigation.

(c) All 1533 police stations are linked under CCTNS in the State of Uttar Pradesh.

Modernisation of paramilitary forces

1950. SHRI ELAMARAM KAREEM: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the steps taken by Government to modernise and improve efficiency of country's paramilitary forces;

(b) the details of amount spent for buying state of the art arms and amunitions, new vehicles and availing other latest technology for the forces during last three years, category-wise;

(c) whether it is a fact that the amount allocated for welfare of security personnels is negligible compared to the amount being spent for buying weapons;

(d) which are the main countries from which India buys weapons for the paramilitary forces; and

(e) whether Government is able to meet all the requirement of the forces?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G. KISHAN REDDY): (a) Modernization of Central Armed Police Forces (CAPFs)/Assam Rifles (AR)/National Security Guard (NSG) is a continuous process as per their operational requirements. CAPFs/AR/NSG have been allocated funds for their modernization and improvement of efficiency through acquisition of latest state-of-art weapons, clothing, specialized vehicles and equipment.

(b) An amount of ₹ 8593 crore was spent for buying state-of-art arms and ammunitions, new vehicles and availing other latest technology by CAPFs/AR/NSG during the last three years.

(c) No, Sir. The Government has taken several steps for welfare of CAPFs personnel. It has been the constant endeavour of the Government to enhance the housing satisfaction for the CAPF personnel. An amount of ₹ 1765.60 crore was spent towards Residential Buildings for CAPFs during 2018-19.

There has been a significant enhancement of existing Risk and Hardship Allowances of CAPF personnel deployed in the State of Jammu and Kashmir and Left Wing Extremism (LWE) affected districts for Anti Naxal Operations. Free air travel is available for CAPFs personnel from Jammu to Srinagar and back on duty/leave and also from Delhi to Srinagar and back on duty. Medical facilities comprising of thirty three 50 Bed Composite Hospitals, six 100 Bed Composite Hospitals and one 200 Bed Referral Hospital for CAPFs personnel. The Government has approved establishment of a Central Armed Police Forces Institute of Medical Sciences (CAPFIMS) comprising of a Medical Institute, a 500- bed General Hospital, a 300-bed Super Specialty Hospital, a Nursing College, a School of Paramedics at Maidangarhi, New Delhi at an estimated cost of ₹ 1368.53 crore.

(d) The forces buy weapons from both indigenous and foreign sources. Weapons are bought from foreign countries on the basis of global tenders as per extant rules.

(e) Yes, Sir. The requirements of the forces are constantly evolving and efforts are made by the Government to meet them as per assessment of the need of the forces.

Policy to prevent violence in West Bengal

†1951. SHRI AJAY PRATAP SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government is going to lay down a policy to prevent increasing violence in West Bengal;

(b) if so, the details thereof and by when it would be implemented; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G. KISHAN REDDY): (a) to (c) As per the Seventh Schedule to the Constitution of India, 'Public Order' and 'Police' are State subjects and the responsibility to maintain law and order rests with the respective State Governments. Concern of Government on the issue of violence was conveyed to the Government of West Bengal and an advisory was issued by Government on 09.06.2019 asking the State Government to maintain law and order, peace and public tranquility in the State.

Political violence in West Bengal

†1952. SHRI AJAY PRATAP SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of cases of political violence registered in West Bengal in the last five months;

† Original notice of the question was received in Hindi.